

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 31.08.2021 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders/Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No 97/2021	Manmohan Singh Jain Vs State Bank of India & Anr	Aalok Jagga R Swarnavel R Ramkumar	Vipin Warriar R1 S. Sathyanarayanan R2

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 05/2021	State Bank of India Vs Hackbridge Hewittic & Easun Limited	Rajiv Roy Avrojyoti Chatterjee Jayasree Saha Rachit Ranjan	Mohammed Farook K. Koteswara Rao S. Vinodh Pandiyan P. M. Hari Prasat- For R1
3.	Comp App (AT)(CH) (Ins) No. 33/2021	Prathikantham Gunavardhan Raju Vs Innovative Studios & another	Shahbaaz Husain	B. Dhanaraj R1 R. Sivaraman - R2
4.	Comp App (AT) (CH) (Ins) No. 36/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Private Limited and another	Shahbaaz Husain	B. Dhanaraj R1 R. Sivaraman - R2
5.	Comp App (AT)(CH) (Ins) No. 112/2021	Trisul Chemicals Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
6.	Comp App (AT)(CH) (Ins) No. 113/2021	Ahamed Kabeer Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
7.	Comp App (AT)(CH) (Ins) No. 114/2021	Thangaraja S Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
8.	Comp App (AT)(CH) (Ins) No. 115/2021	Peninsular Traders Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
9.	Comp App (AT)(CH) (Ins) No. 116/2021	Trans Asian Shipping Services P Ltd Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
10.	Comp App (AT)(CH) (Ins) No. 117/2021	Creative Trade Links & ors Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
11.	Comp App (AT)(CH) (Ins) No. 118/2021	B Ayyappan Nair & others Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
12.	Comp App (AT)(CH) (Ins) No. 119/2021	K. J. Mathew & ors Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
13.	Comp App (AT)(CH) (Ins) No. 120/2021	A. R. Jayakumar & ors Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
14.	Comp App (AT)(CH) (Ins) No. 121/2021	M V Sumon Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
15.	Comp App (AT)(CH) (Ins) No. 122/2021	Nitin Dyechem P Ltd Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	

16.	Comp App (AT)(CH) (Ins) No. 123/2021	K P Ratheesan & ors Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	
17.	Comp App (AT)(CH) (Ins) No. 124/2021	Travancore Cochin Chemicals Ltd Vs Hindustan News Print Ltd & anr	Sandeep Gopalakrishnan	

For Directions (Completion of Pleadings/filing of convenience compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
18.	TA No 45/2021 & 46/2021 (Comp App (AT) No. 89 & 90/2020)	Super Royal Holidays India P Ltd V Union of India	Nuli & Nuli	P. S. Singh R1 Suraj Kaushik R2
19.	TA No 47/2021 (Comp App (AT) No. 120/2020)	S. Subramanian V The Registrar of Companies	Rohit Sharma	P. S. Singh
20.	TA No 48/2021 (Comp App (AT) No. 192/2019)	Ennes Capital P Ltd & ors V Hyderabad Securities & Enterprises Ltd & ors	Vishal Ganda Ayandeb Mitra Anand Sengar Akanksha mathur	Swapnil Gupta Shivambika Sinha Rudrajit Ghosh Ankita Sinh – R1, 2, 3, 5-13 Y. Suryanarayana R14 Anup Jain Abhishek Baid – R18 Amol Sharma – R19
21.	TA No. 72/2021 (Comp App (AT) No. 247/2021)	Pramerica ASPF II Cyprus Holding Ltd V Metro Corp Infrastructure Ltd & Ors	Rajiv Ranjan	Mani Bhadra R1 Kirit Javali R4
22.	TA No. 71/2021 (Comp App (AT) No. 248/2021)	Pramerica ASPF II Cyprus Holding Ltd V Metro Corp Infrastructure Ltd & Ors	Rajiv Ranjan	Mani Bhadra R1 Kirit Javali R4
23.	TA No. 51/2021(Comp App (AT) No. 102/2019)	Specturm Power Generation Ltd & ors V M. Kishan Rao & Ors	Anwasha Padhi Sarthak Gaur Sumit Goel Raghav Bansal Yogesh K Jagia	Sidhartha Barua – R5
24.	TA No. 52/2021(Comp App (AT) No. 137/2019)	M. Kishan Rao & Ors V Specturm Power Generation Ltd & ors	Yogesh K Jagia	Sidhartha Barua – R5 Anwasha Padhi Sarthak Gaur Sumit Goel Raghav Bansal R1, 26, 32, 33 & 34
25.	TA NO. 53/2021 (Comp App (AT) No. 237/2020)	Channel Foods P Ltd & Ors V A.K Nowshad	A. M. Sridharan K. s. Mahaadevan Swati Bansal	Himansu Suman Sai Sudharsan Sudhansu Suman
26.	TA NO.70 /2021 (Comp App (AT) No. 220/2020)	360 Realtors LLP V GM Infiniti Dwelling (India) P Ltd	Vaibhav Mahajan Srishti Girdhar	SP Singh Chawla

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1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

1.Asst.Registrar - **PH No. : 044-2888 0500**

CELL : 9444687246

2.Court Officer - **PH No. : 044-2888 0450**

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By the order of Hon'ble Member (J)

(Chennai Bench)